Annexure - 5

Name of the Corporate Debtor : Lata Export Apparels Private Ltd. ; **Date of Commencement of Liquidation :** 16-Apr-19 **List of Stakeholders as on:** 08-Mar-21

List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contigent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No	% share in total amount of claims admitted					
1	Employees Provident Fund Organisation	Central Govt.	-	20-May-19	66,77,429	66,77,429		-	- N.A. -		-	-	-	-	Out of the total claim amount, Rs. 2,19,921 is treated as Priority Claim
2	Income Tax Office	Central Govt.	-	06-Jun-19	6,28,518	6,28,518		-	- N.A. -		-	12,92,390	-	-	Refunds are due from the I.T. deptt.
3	Maharashtra State Electricity Distribution Company Ltd.	State Govt.	-	15-May-19	2,44,690	2,44,690		-	- N.A. -		-		-	-	
4	Asst. Commissioner of State Tax, GST	State Govt.	-	10-May-19	1,74,29,794	3,406		-	- N.A. -		-		1,74,26,388	-	
5	Municiple Corporation of Greater Mumbai	State Govt.	-	17-Jun-19	38,613	38,613		-	- N.A. -		-		-	-	
6	Abitghar Gram Panchayat	State Govt.	-	16-Dec-20	7,74,204	7,74,204		-	- N.A. -		-		-	-	
7	Talati Office, Abitghar	State Govt.	-	07-Jan-20	58,140	58,140		-	- N.A. -		-		-	-	
	Total				**2,58,51,388**	**84,25,000**	**0**								